

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

HON. DR. JOSE P. VERGHESE, VICE-CHAIRMAN (J)  
HON. SHRI R.K. AHOOJA, MEMBER (A)

(12)

CP NO. 24/97 in OA NO. 99/96

NEW DELHI, THIS 10TH DAY OF MARCH, 1997

SHRI DEV ANAND  
S/o Sh. Atma Ram  
R/o E-302, Chander Sekhar Marg  
Kha juri, DELHI-94

...APPLICANT

By Advocate Shri Pawan Kumar

VERSUS

1. SHRI VED PRAKASH VOHRA  
Under Secretary

2. SHRI C. JEEVA KUMARAN  
Assistant Director (Exams.)

Staff Selection Commission  
Block No.12, CGO Complex  
Lodi Road, NEW DELHI

..RESPONDENTS

'By Advocate - Shri V.S.R. Krishna'

ORDER (ORALY)

DR. JOSE P. VERGHESE, VICE-CHAIRMAN (J)

The order complained against, (dated 30.7.1996 in  
O.A. No.99/1996) has been substantially complied with, thus  
shows the affidavit filed on behalf of respondents. If any  
grievance still survives, the petitioner will be at liberty  
to take steps in accordance with law. The C.P. is disposed  
of and Notice discharged. No costs.

*R.K. Ahooja*  
(R.K. AHOOJA)  
MEMBER (A)

*DR. Jose P. Vergheze*  
(DR. JOSE P. VERGHESE)  
VICE-CHAIRMAN (J)

/avi/